

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR Mr. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1992/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

Date : 13-07-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vikas Chaudhary, Adv.

Mr. Adarsh Upadhyay, Adv.

Rajiv Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the petitioner to take fresh steps
for service of the sole respondent within two weeks. Notice
thereafter be issued.

List again on 11.8.2017.

RAJESH KUMAR GOEL
Registrar